CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH, NEW DELHI.

CP-232/97, MA-2933/97 MA-2917/97 OA-1172/97 (29)

New Delhi this the 15th day of December, 1997.

Hon ble Dr. Jose P. Verghese, Vice-Chairman(J) Hon ble Sh. S.P. Biswas, Member(A)

Sh. Shiv Dayal,
S/o Sh.(Late) Kali Dass,
C/o Anil Sisodia,
Shop No.24, Scooter Garrages,
Jalvayu Vihar Sector-21,
Noida.
Petition

(through Sh. G.D. Bhandari, advocate)

versus

- 1. Shri S.P. Mehta, General Manager, Northern Railway Hq., Baroda House, New Delhi.
- Shri K.K. Chaudhary, Divl. Railway Manager, Northern Railway, State Entry Road, New Delhi.

Respondents

(through Sh. Raj Birbal, Sr. Counsel with Sh. R.L. Dhawan and Sh. P.S. Mahendru)

ORDER(ORAL)
Hon ble Dr. Jose P. Verghese, Vice-Chairman(J)

This contempt petition has arisen out of a instance of the petitioner that our complaint at the orders dated 2.12.96 have not been complied with till today: Several affidavits have been filed for With compliance. explaining purpose of explanation thus given we were constraint to pass order for personal appearance of the respondents Since the respondents did not appear on 27.11.97. date required to appear, namely, 11.12.97, we had issue a deferred bailable warrant and subsequently on request it was further deferred till today. the Both

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respondents appeared and have apologized for the non-compliance and have undertaken that the same will be done with the assistance of the Sr. Counsel appearing today within a short time. In view of this undertaking, we dispose of this contempt petition. Notices issued to the alleged contemners are discharged.

MA-2933/97 for recalling the order dt. 27.11.97 is dismissed as having become infructuous.

(S.P. Biswas)
Member(A)

(Dr. Jose P. Verghese)
Vice-Chairman(J)

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